1333. SHRI HASNAIN MASOODI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Government is cognizant of the fact that, as per the Revised District Environmental Plan 2021, Pulwama lacks facility for domestic hazardous waste;
(b) if so, the measures taken to collect the domestic hazardous waste in Pulwama and if not, the reasons therefor;
(c) whether the data on waste segregation and collection for district Pulwama is available in the public domain and if so, the details thereof and if not, the reasons therefor; and
(d) whether there are any sanitary landfills in the district and if so, the total number of sanitary landfills currently operational in the district and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (b):
Action plans for implementation of Solid Waste Management all across Kashmir Division have been prepared by Directorate of Urban Local Bodies(ULBs), Jammu and Kashmir which includes all ULBs of Pulwama District & the same have been approved by the Administrative Department. In the action plans, collection, transportation & processing & disposal of domestic hazardous waste is an integral part.

Domestic hazardous waste in urban areas has to be collected in separated bags from each household for processing & disposal. Provisions for Material Recovery Facility and sanitary disposal machine have been made in each ULB. 100% door to door collection is made in ULBs of District Pulwama.

(c): Data on waste segregation and collection for ULBs of district Pulwama is available in the public domain on the Swachh Bharat Mission(SBM) portal.

(d): Identification of land for development of sanitary landfill for ULBs of district Pulwama has been completed & fund allocation has been approved as per action plans.

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